

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-78/2022/ 336 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Subhabrata Datta,
Member, MACT, Cachar.

Dated Guwahati the 21st January, 2025.

Sub: **Casual leave.**

Ref:- Your letter No.SMACT/1/14/5/35 dated 16.01.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.01.2025 and 17.01.2025, along with station leave permission.** The District & Sessions Judge, Cachar and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-78/2022/ 337 - 338 /A, dated , 21 - 01 - 2025

Copy to :

1. The District & Sessions Judge, Cachar.
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]